

MESSAGE FROM LOK SABHA

The Right of Children to Free and Compulsory Education Bill, 2009

SECRETARY-GENERAL : Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha :

“In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 4th August, 2009 agreed without amendment to the Right of Children to Free and Compulsory Education Bill, 2009, which was passed by Rajya Sabha at its Sitting held on the 20th July, 2009.”(Interruptions)

STATEMENT BY MINISTERS

Status of implementation of recommendations contained in the Two-Hundred and Seventh Report of Department-Related Parliamentary Standing Committee on Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I make a statement regarding status of implementation of recommendations contained in the Two-hundred and Seventh Report of the Department-related Parliamentary Standing Committee on Human Resource Development.(Interruptions)

Status of implementation of recommendations contained in the One-hundred and Thirty-seventh report of Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : Sir, I make a statement regarding status of implementation of recommendations contained in the One-hundred and Thirty-seventh Report of the Department-related Parliamentary Standing Committee on Home Affairs.

RE. BIFURCATION OF SGPC

...(Interruptions)

MR. DEPUTY CHAIRMAN : Calling Attention, Shri Tapan Kumar Sen.(Interruptions).. Mr. Ahluwalia, it was agreed....(Interruptions)... Please sit down(Interruptions) Please sit down.(Interruptions)

श्री एस. एस. अहलुवालिया (झारखंड) : सर, यह राष्ट्र की सबसे पुरानी संस्था को तोड़ने का सवाल है ...**(व्यवधान)**... प्रधान मंत्री जी सदन में आएँ, वे हम लोगों को जवाब दें।

श्री उपसभापति : अहलुवालिया जी, आपने ज़ीरो आवर में नोटिस दिया है, tomorrow we will take up this subject....(Interruptions)... We have agreed to take up this subject... (Interruptions)... Please sit down....(Interruptions)... We have agreed....(Interruptions)...